

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 136  
TO BE ANSWERED ON 29.11.2021**

**OCCUPATIONAL DISEASES**

**136. SHRI KARTI P. CHIDAMBARAM:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the percentage loss in GDP per year due to occupational diseases, for the years from 2010-11 to 2020-21; and**  
**(b) the measures taken by the Government, if any, to control instances of occupational diseases and workplace injuries?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): Government does not compile data relating to loss of Gross Domestic Product (GDP) due to occupational diseases. However, the details of the notified occupational diseases reported in mines during the year 2017-2019 are given in Annexure.**

**(b): The Factories Act, 1948 and the Mines Act, 1952 and Rules and Regulations framed thereunder have elaborate provisions for ensuring safety, health and welfare of workers employed in factories and mines, respectively.**

**The Factories Act, 1948 has provisions for pre-employment and periodical medical examination of workers employed in hazardous industries and dangerous operations to be carried out by the occupiers. Directorate General Factory Advice Service and Labour Institutes (DGFASLI), Ministry of Labour and Employment conducts awareness programmes for Workers, Supervisors, Technical personnel, Safety Officers, Factory Medical Officers and Para Medical staff of the factories on various aspects of Occupational Safety and Health. The Directorate of Industrial Safety (DISH)/ Chief Inspector of Factories (CIF) of the State Governments/ Union Territories also conduct awareness programmes on Occupational Safety and Health in factories amongst the workers working in factories.**

**The Mines Act, 1952 and Rules & Regulations framed thereunder have provisions to prevent occupational diseases in mines like medical examination before employment, periodical medical examinations at an interval of 5 years, use of Personal Protective Equipment and Occupational health survey.**

**ANNEXURE**

**ANNEXURE REFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 136 FOR 29.11.2021 REGARDING OCCUPATIONAL DISEASES.**

Year of Detection	No. of Silicosis cases	No. of Coal Workers' pneumoconiosis
2017	157	2
2018	54	2
2019	51	1

\*\*\*\*\*